

**File No.: RCD-02004/7/2025-Regulatory-FSSAI-Part(1) E 17021**  
भारतीय खाद्य सुरक्षा और मानक प्राधिकरण  
(खाद्य सुरक्षा और मानक अधिनियम, 2006 के तहत स्थापित एक वैधानिक प्राधिकरण)  
नियामक अनुपालन प्रभाग  
FDA भवन, कोटला रोड, नई दिल्ली – 110002

---

**Date: 12<sup>th</sup> June, 2026**

**ADVISORY**

विषय: खाद्य उत्पादों और पैकेजिंग सामग्री में धातु की पिन/तारों के इस्तेमाल को तुरंत बंद करना

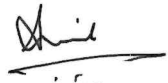
**Subject: Immediate discontinuation of use of metallic pins/wires in food products and packaging materials**

It has come to the notice of FSSAI that metallic/staple pins and wires are being used by Food Business Operators (FBOs) for preparing decorative cakes and other such products and for fastening food packets, cake boxes, sweet boxes, snack pouches, takeaway food parcels, and other food packages.

Several instances have been reported wherein metallic/staple pins have been found embedded in or attached to cakes and food packages, creating a serious food safety hazard. There exists a significant risk that such pins may inadvertently be consumed by consumers, resulting in injury and adverse health consequences.

In the interest of public health and food safety, all FBOs are hereby directed to **immediately discontinue the use of metallic pins/wires or any other such material** for sealing, fastening, securing, or packaging any food item, food parcel, takeaway meal, bakery product, cake box, sweet box, snack packet, or any other food item or package failing which appropriate penal action shall be taken as per provisions of FSS Act, 2006 and Regulations made thereunder.

**This issues with the approval of the Competent Authority.**

  
(Dr. Amit Sharma)  
Executive Director (CS)

**To**

All Food Business Operators (FBOs)

**Copy To**

Commissioners of Food Safety of all States/UTs- for necessary compliance action